पुगर्वांस तथा अत्र ग्रंचयक कायं वंत्री के सभा-संचिद (भी पू० धे० नास्कर) : (क) -तथा (स). जानकारी उपलब्स नहीं है भौर विभाजन के दस साल बाद इसे एकत्रित करने में जितना समय भौर मेहनत लगेगी, उस के बराबर प्राप्त होने वाला परिणाम नहीं होगा ।

विल्ली की कपदा मिलें

३८७ श्री रा० क० वर्मा : क्या श्रम करेंगे कि दिल्ली की कौन कौन सी कपड़ा मिलों में २ ग्रक्तूबर, १९५७ को महात्मा गांधी के जन्म दिन के उपलक्ष में श्रमिकों को छट्टी दी गई थी ?

भ्रम उग्मंत्री (श्वी आबिब अलो) : दि देहली क्लाथ मिल्स ।

Employment Exchanges

388. Shri Assar: Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any arrangement in Employment Exchange offices to register persons who wish to serve in any part of India;

(b) whether there is any arrangement in Employment Exchange Offices for the persons who wish to serve in the Andaman and Nicobar Islands; and

(c) if not, whether Government will consider opening a Central Employment Exchange for such services?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Yes.

(c) Does not arise.

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Land Reform Panel

389. Shri T. K. Chaudhuri: Will the Minister of Planning be pleased to .state:

(a) the name of the State or States where the recommendations of the Panel on Land Reforms have been given effect to; and

Written Annoers

(b) the name of the State or States where no legislation for the abolition of feudal or private land lordism of the system of intermediaries between the State and the tenant cultivators have yet been introduced?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A statement is placed on the Table of the Lok Sabha. [Placed in Library. See No. LT-376/57.]

Indians in Ceylon

390. Shri Shivananjappa: Will the Prime Minister be pleased to state:

(a) whether the Labour Minister of Ceylon recently announced a new scheme to implement Government's Ceylonisation Policy on Estates; and

(b) if so, whether this new policy affects the surplus Indian immigrant labour?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The Government of Ceylon have assured the Indian High Commissioner in Ceylon that their intention is not to disturb anyone already employed, but only to ensure that new vacancies or new jobs are shared, particularly, those in entirely new areas that are to be opened up and put under tea, under expansion schemes already contemplated.

Allocation to Himachal Pradesh for the Second Five Year Plan

391. Dr. Y. S. Parmar: Will the Minister of Planning be pleased to state:

(a) the toal amount sanctioned for Himachal Pradesh towards planned expenditure under the Second Five Year Plan for 1956-57 and 1957-58 and the amount spent towards the plan ir 1956-57 and in 1957 upto 31st August

(b) whether it is a fact that the progress of the Plan in Himacha Pradesh is according to schedule; and